

MINUTES OF THE MEETING NO.04 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 19.07.2023 AT 03:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.04 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 03:00 PM on 19.07.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- Dr. Puneet Ranjan, Livestock Officer, DoAHD
- Sanjay Kumar Chauhan, Deputy Inspector General of Forests from MoEF&CC
- Gunjan Arora, a representative from MoEF&CC
- Kapil Kumar, Under Secretary, MoP&NG

In attendance:

- Shri S.K. Mohapatra, Joint DGFT
- Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 145 applications were considered by the EFC, out of which 24 cases were approved including 11 ex-post facto cases, 11 cases were rejected & closed and remaining 110 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

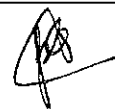
Sl-No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare						
1	HARIDAS NANJI AND SONS	HQRXELAPPLY00000250AM 23	Safflower Petals	1008 Kgs	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	MAINAAM GARDEN	HQRXELAPPLY00001708AM 23	live plants	500 Nos	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
3	R. J. INTERNATIONAL	HQRXELAPPLY00001814AM 23	CASHEW NUT SEEDLING	20000 Pcs	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.

4	CHEERAKUZY AGRO DEVELOPERS PRIVATE LIMITED	HQRXELAPPLY00001876AM 23	Lychee (Litchi Chinensis) Asokha Pendulum (Saracaasoca)/ Fig (Ficus Carica)/Jack Fruit (Artocarpus heterophyllus) /Jamun (SyzygiumCumini) /Bilumbi (Averrhoa bilimbi)/Bread Fruit (Artocarpus altilis)/Mango Varieties (Mangifera Indica)/Lemon Varieties (Citrus Limon)/ Orange (Citrus x Sinensis) /Tamarind (Tamarindus indica)	25000 Pcs	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
5	NATIONAL ROSE GARDEN	HQRXELAPPLY00001880AM 23	LYCHEE MARY GOLD (Veitchiamerrillii) LYCHEE MARY GOLD (Veitchiamerrillii) RAMBUTAN (Nephrolepisexaltata) MANGO (Mangifera Indica) MANGO (Mangifera Indica) MANGO (Mangifera Indica) VELVET APPLE (Diospyros blancol) WATER APPLE (Syzygiumsamarangense) NJAVEL (Syzygiumcumini) RAMAPPLE (Annona squamosa samarangense) ALL SPICE (Pimenta racemose) JACK GUMLESS (Artocarpus heterophyllus) BILIMBI (Averrhoa bilimbi) AVACADO (Persea americana) MALAYALAN APPLE (Syzygiumsamarangense) JACK (Artocarpus heterophyllus)	6960 Nos	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
6	COTTONWOOD	HQRXELAPPLY00001921AM 23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	915 Nos	06.10.2022	Deferred due to a deficiency being raised stating that the firm needs to clarify a reason for making application for non restricteditem.
7	R. J. INTERNATIONAL	HQRXELAPPLY00001999AM 23	CASHEW NUT SEEDLING	20000 Pcs	19.10.2022	Reject due to not providing any reply to the deficiency letter raised within the prescribed time period

8	MONDAL ENTERPRISE	HQRXEXLAPPLY00002017AM 23	CASHEW NUT SEEDLING	80000 Pcs	23.10.2022	Reject due to not providing any reply to the deficiency letter raised within the prescribed time period
9	JAY JAY SERVICES	HQRXEXLAPPLY00002058AM 23	Nux Vomica dried seeds	162 MTs	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
10	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY00002269AM 23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10000 MTs	02.01.2023	Deferred due to non –furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD PRIVATE LIMITED. Export authorization is yet to be issued. A deficiency has been raised stating that the firm needs to submit affidavit.
11	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY00002303AM 23	LIVE FRUIT PLANTS	12700 NOs.	09.01.2023	Reject due to not providing any reply to the deficiency letter raised within the prescribed time period.
12	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY00002320AM 23	LIVE FRUIT PLANTS	11505Nos	11.01.2023	Reject due to not providing any reply to the deficiency letter raised within the prescribed time period.
13	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00002354AM 23	PLANTS AND PARTS OF PLANTS	200 MTs	18.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.

14	PROLINE SEEDS COMPANY INDIA PVT LTD	HQRXEXLAPPLY00002370AM 23	ONION-VARIETY BOMBAY RED	5 MTs	23.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
15	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002526AM 23	Hybrid Rice (Paddy) Reshma 786 /650/688 Treated Seeds	300 MTs	28.02.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -12) dated 31.07.2023 approving the export for 300 MTs Hybrid Rice (Paddy) Reshma 786 /650/688 Treated Seeds to Nepal by M/s DCM SHRIRAM LIMITED
16	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002524AM 23	Hybrid Rice (Paddy) Bio Rice 453/650 WIP Treated Seeds	1470000 KGs	27.02.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -11) dated 31.07.2023 approving the export for 1470000 KGs Hybrid Rice (Paddy) Bio Rice 453/650 WIP Treated Seeds to Philippines by M/s DCM SHRIRAM LIMITED
17	PATEL SEED COMPANY	HQRXEXLAPPLY00000167AM 24	ONION SEED NASIK RED N-53 VARIETY 50 KG BULK PACKING	123 MTs	20.04.2023	Approved. On the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-157/2022-SD IV (277TH -EXIM-Export-41 dated 06.09.2022. Accordingly, EFC has approved the export for 123 MTs Of ONION SEED NASIK RED N-53 VARIETY 50 KG BULK PACKING to Kenya, UAE & Afghanistan by M/s PATEL SEED COMPANY
18	UTTAM & BROTHERS	HQRXEXLAPPLY00000179AM 24	ONION SEEDS (VEGETABLE SEEDS)	400 MTs	24.04.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.

19	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY00000310AM 24	Pongamia Pinnata seeds (Karanja Seeds)	3 MTs	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
20	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY000003345AM 24	Hybrid Rice Seeds Swarna 2	150000 KGs	09.05.2023	Approved on the basis of the comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283RD EXIM- Export -28) dated 20.03.2023 approving the export for 1,50,000 KGs Hybrid Rice Seeds Swarna 2 to Sierra Leone by M/s ADVANTA ENTERPRISES LIMITED.
21	SHRI BALAJEE TRADERS	HQRXEXLAPPLY00000389AM 24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	23500 MTs	10.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-79/2020-SD (P) (Item No. 1) dated 05.07.2023. Accordingly, EFC has approved the export for 23,500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHRI BALAJEE TRADERS.
22	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000394AM 24	Hybrid Rice Seeds Swarna 2	150000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -29) dated 20.03.2023 approving the export for 1,50,000 KGs Hybrid Rice Seeds Swarna 2 to Senegal by M/s ADVANTA ENTERPRISES LIMITED
23	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000395AM 24	Hybrid Rice Seeds North South Hybrid Dhan - 5 (Golden 1)	300000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283RD EXIM- Export -31) dated 20.03.2023 approving the export for 3,00,000 KGs Hybrid Rice Seeds North South Hybrid Dhan - 5 (Golden 1) to Bangladesh by M/s ADVANTA ENTERPRISES LIMITED



24	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000396AM 24	Hybrid Rice Seeds Swarna 2	150000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -35) dated 20.03.2023 approving the export for 1,50,000 KGs Hybrid Rice Seeds Swarna 2 to Ghana by M/s ADVANTA ENTERPRISES LIMITED
25	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000400AM 24	Hybrid Rice Seeds Swarna 2	150000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -34) dated 20.03.2023 approving the export for 1,50,000 KGs Hybrid Rice Seeds Swarna 2 to Cote D'Ivoire by M/s ADVANTA ENTERPRISES LIMITED
26	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000403AM 24	Hybrid Rice Seeds PAC 801/Hybrid Rice Seeds PAC 8744 Plus/Hybrid Rice Seeds ADV 8577	240000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -36) dated 20.03.2023 approving the export for 2,40,000 KGs Hybrid Rice Seeds PAC 801/Hybrid Rice Seeds PAC 8744 Plus/Hybrid Rice Seeds ADV 8577 to Nepal by M/s ADVANTA ENTERPRISES LIMITED
27	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000405AM 24	Hybrid Rice Seeds Swarna 2	100000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -30) dated 20.03.2023 approving the export for 1,00,000 KGs Hybrid Rice Seeds Swarna 2 to Cameroon by M/s ADVANTA ENTERPRISES LIMITED
28	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000406AM 24	Hybrid Rice Seeds Swarna 2	200000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283 RD EXIM- Export -33) dated 20.03.2023 approving the export for 2,00,000 KGs Hybrid Rice Seeds Swarna 2 to Mali by M/s ADVANTA ENTERPRISES LIMITED

29	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000407AM 24	Hybrid Rice Seeds Swarna 2	150000 KGs	11.05.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283RD EXIM- Export -32) dated 20.03.2023 approving the export for 1,50,000 KGs Hybrid Rice Seeds Swarna 2 to Burkina Faso by M/s ADVANTA ENTERPRISES LIMITED
30	DHARINI AGRO EXPORT	HQRXEXLAPPLY00000298AM 24	BALE OF COMPRESS PEANUT SHELLS	400 KGs	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
31	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00000559AM 24	Of Onion-Perishable Goods	500 KGs	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case
32	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00000560AM 24	Of Onion-Perishable Goods	11000 KGs	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case
33	KARANJA SEEDS	HQRXEXLAPPLY00000595AM 24	ONION SEEDS NASIK RED	100000 KGs	01.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -27) dated 31.07.2023 approving the export for 100000 KGs ONION SEEDS NASIK RED to Bangladesh by M/s KARANJA SEEDS



34	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000601AM 24	ONION SEEDS	200 MTs	02.06.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case
35	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY00000604AM 24	Hybrid Rice Seeds Swarna 2	500000 KGs	05.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD.IV (283RD EXIM- Export -23) dated 20.03.2023 approving the export for 5,00,000 KGs Hybrid Rice Seeds Swarna 2 to Ghana by M/s ADVANTA ENTERPRISES LIMITED
36	ZENITH HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000608AM 24	Paddy Seeds	5 KGs	06.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -10) dated 31.07.2023 approving the export for 5 KGs Paddy Seeds to Australia by M/s ZENITH HYBRID SEEDS PRIVATE LIMITED
37	RAMA KRISHNA HYBRID SEEDS	HQRXEXLAPPLY00000656AM 24	Onion Seeds	40000 KGs	17.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-165/2023-SD.IV (285th EXIM- Export -35) dated 18.05.2023 approving the export for 40000 KGs Onion Seeds to UAE by M/s RAMA KRISHNA HYBRID SEEDS
38	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000755AM 24	Of Onion-PREMA/ DAYO/ RED JEWEL/ TERIA/ SUPER YALI	22500 KGs	29.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-166/2023-SD IV (286TH -EXIM-Export-39 dated 26.06.2023. Accordingly, EFC has approved the export for 22500 KGs Of Onion-PREMA/ DAYO/ RED JEWEL/ TERIA/ SUPER YALI to Senegal by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED

39	GLOBAL FIELD AND FARM SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000677 AM24	onion seeds	8000 KGs	22.06.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-166/2023-SD IV (286TH -EXIM-Export-45) dated 26.06.2023. Accordingly, EFC has approved the export for 8000 KGs Onion seeds to Kenya by M/s GLOBAL FIELD AND FARM SEEDS PRIVATE LIMITED
40	LAXMI RICE MILL	HQRXEXLAPPLY00000860 AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	5000 KGs	30.06.2023	Deferred due to want of comments / NOC from DoA&FW.
41	M/S DALMIA TRADERS	HQRXEXLAPPLY00000791 AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	10000 MTs	30.06.2023	Deferred due to want of comments / NOC from DoA&FW.
42	SHIV BARDANA STORE	HQRXEXLAPPLY00000896 AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	6000 MTs	02.07.2023	Deferred due to want of comments / NOC from DoA&FW.
43	KALLAN SHAH EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000931 AM24	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	31000 MTs	05.07.2023	Deferred due to want of comments / NOC from DoA&FW.
44	KARANJA SEEDS	HQRXEXLAPPLY00000932 AM24	ONION SEEDS BOMBAY RED	40000 KGs	05.07.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -29) dated 31.07.2023 approving the export for 40000 KGs ONION SEEDS BOMBAY RED to Bangladesh by M/s KARANJA SEEDS
45	K.V. TRADING CO.	HQRXEXLAPPLY00000934 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30000 MTs	05.07.2023	Deferred due to want of comments / NOC from DoA&FW.
46	KARANJA SEEDS	HQRXEXLAPPLY00000937 AM24	ONION SEEDS NASIK RED	50000 KGs	06.07.2023	Approved on the basis of the Comments / NOC from DoA&FW are received vide OM No. 1-167/2023-SD.IV (287th EXIM- Export -28) dated 31.07.2023 approving the export for 50000 KGs ONION SEEDS NASIK RED to Bangladesh by M/s KARANJA SEEDS
47	KALLAN SHAH & COMPANY	HQRXEXLAPPLY00000938 AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	06.07.2023	Deferred due to want of comments / NOC from DoA&FW.

48	SHREE GANESH TRADING	HQRXELAPPLY00000951 AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	24500MTs	06.07.2023	Deferred due to want of comments / NOC from DoA&FW.
49	SHARDA DEVI FOODS	HQRXELAPPLY00000955 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30500 MTs	09.07.2023	Deferred due to want of comments / NOC from DoA&FW.
50	NANPARA HONEY SUPPLIERS	HQRXELAPPLY00000958 AM24	Paddy Non Basmati	500 MTs	10.07.2023	Deferred due to want of comments / NOC from DoA&FW.
51	PANKAJ TRADING COMPANY	HQRXELAPPLY00000962 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	5000 MTs	11.07.2023	Deferred due to want of comments / NOC from DoA&FW.
52	AGARWAL RICE MILL	HQRXELAPPLY00000965 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	11.07.2023	Deferred due to want of comments / NOC from DoA&FW.
53	JAGDAMBA BHAWANI ENTERPRISES PRIVATE LIMITED	HQRXELAPPLY00000971 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	15000 MTs	12.07.2023	Deferred due to want of comments / NOC from DoA&FW.
54	AASTHA TRADERS	HQRXELAPPLY00000975 AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	5000 MTs	13.07.2023	Deferred due to want of comments / NOC from DoA&FW.
55	DURGA SEED FARM (REGD)	HQRXELAPPLY00000976 AM24	Onion Seeds (Quality Bombay Red)/ (Quality Black Gold)	10000 KGs	14.07.2023	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

56	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXELAPPLY00001784AM 23	FROZEN BOVINE SEMEN	4275 Nos	08.09.2022	Approved on the basis of the Comments / NOC from DoAH&D received vide OM dated 18.07.2023 approving the export of 3800 Nos. of Frozen Bovine Semen by M/s HISAR BOVINE SPERM STATION & RESEARCH CENTER
57	GREESHMA RAVIKUMAR	HQRXELAPPLY00002379AM 23	Self feeding Bird (feeding of seeds, pellet)	1 No.	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
58	J K ENTERPRISE	HQRXELAPPLY00002462AM 23	PURE SAHIWAL EMBRYOS	260 Nos.	14.02.2023	Deferred due to want of comments / NOC from DoAHD
59	Indian Council of Agricultural Research (CENTRAL GOVERNMENT AND AGENCIES)	HQRXELAPPLY00002739AM 23	BUFFALO :- PURE-BRED BREEDING ANIMALS-OTHER THAN MILKING ANIMAL	15 Nos.	28.03.2023	Deferred due to want of comments / NOC from DoAHD
60	OVERSEAS TRADE WELL	HQRXELAPPLY00002747AM 23	RAW HIDES AND SKINS-OF BUFFALO, INCLUDING BUFFALO CALF	10000 Nos.	29.03.2023	Deferred due to want of comments / NOC from DoAHD

61	ANURAG TRADING	HQRXELAPPLY00002700AM 23	OF OTHER CEREALS RICE HUSK, CHURA BHUNSA, RICE BRAN & HUSK	10000 MTs	23.03.2023	Deferred due to want of comments / NOC from DoAHD
62	TINOPAL DAIRY WALA	HQRXELAPPLY00000124AM 24	FROZEN SEMEN FROM MURRAH BUFFALO(BOVINE SEMEN)	13000 Nos.	13.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
63	TINOPAL DAIRY WALA	HQRXELAPPLY00000107AM 24	FROZEN SEMEN FROM MURRAH BUFFALO(BOVINE SEMEN)	70 KGs	12.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
64	DAAWAT FOODS LIMITED	HQRXELAPPLY00000152AM 24	ALFALFA GRASS	96 MTs	18.04.2023	Deferred due to want of comments / NOC from DoAHD
65	DAAWAT FOODS LIMITED	HQRXELAPPLY00000153AM 24	ALFALFA GRASS	96 MTs	18.04.2023	Deferred due to want of comments / NOC from DoAHD
66	ROBIN FRANCIS	HQRXELAPPLY00000162AM 24	ALFALFA HAY	2500 MTs	19.04.2023	Deferred due to want of comments / NOC from DoAHD
67	THIRAVIAM INTERNATIONAL	HQRXELAPPLY00000182AM 24	WHEAT STRAW	2000 MTs	25.04.2023	Deferred due to want of comments / NOC from DoAHD
68	KEVIN CORPORATION	HQRXELAPPLY00000482AM 24	ALFALFA HAY	5000 MTs	18.05.2023	Deferred due to want of comments / NOC from DoAHD
69	DAAWAT FOODS LIMITED	HQRXELAPPLY00000055AM 24	ALFALFA GRASS	24 MTs	05.04.2023	Deferred due to want of comments / NOC from DoAHD
70	SHRI RAGHUVANSH ENTERPRISES	HQRXELAPPLY00000534AM 24	MAIZE BRAN	4800 MTs	23.05.2023	Deferred due to want of comments / NOC from DoAHD
71	CHEMPOLIS INDIA PRIVATE LIMITED	HQRXELAPPLY00000562AM 24	Wheat Straw	3410 KGs	26.05.2023	Deferred due to want of comments / NOC from DoAHD
72	AESTHETICA IMPEX	HQRXELAPPLY00000564AM 24	ALFALFA HAY	200000 KGs	26.05.2023	Deferred due to want of comments / NOC from DoAHD
73	ORIENT EXPORTS PVT LTD	HQRXELAPPLY00000952 AM24	MAIZE BRAN	2000 MTs	08.07.2023	Deferred due to want of comments / NOC from DoAHD
74	KAILASH GARMENTS AND HANDICRAFTS	HQRXELAPPLY00000758 AM24	WHEAT BRAN	10000 MTs	29.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
75	K & S Sadhukhan	HQRXELAPPLY00000779 AM24	WHEAT BRAN	50000 MTs	30.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
76	B B ENTERPRISE	HQRXELAPPLY00000725 AM24	WHEAT BRAN	5000 MTs	28.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

77	M/s. MOUSUMI ENTERPRISE	HQRXEXLAPPLY00000697 AM24	WHEAT BRAN	5000 MTs	25.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
Ministry of Environment Forest and Climate Change (SU Division)						
78	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM 23	Agarwood Chips	5000 KGs	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 08.02.2023 sought documents from the firm.Firm has submitted the relevant documents vide e-mail dated 28.07.2023. Comments / NOC from M/o EF&CC (SU Div) is awaited.
79	RAJ K.ENTERPRISES	HQRXEXLAPPLY00002321AM 23	RSW obtained from Pattaland	10.322 MTs	12.01.2023	Comments / NOC from M/o EF&CC (SU Div) received vide OM No. 5-7/2023-SU dated 15.06.2023. Export authorization will be issued as and when the quota for Tamil Nadu is notified.
80	GLOWIDE TRADE WINGS	HQRXEXLAPPLY00002407AM 23	KOTO MUSICAL INSTRUMEN	6.2520000000000 001 MTs	02.02.2023	Comments / NOC from M/o EF&CC (SU Div) received vide OM No. 5-7/2023-SU dated 14.06.2023. Export authorization will be issued as and when the quota for Tamil Nadu is notified.
81	GAZALI EXPORTS	HQRXEXLAPPLY00002397AM 23	AGARWOOD	67.1 MTs	01.02.2023	Rejected & closed due to non-furnishing of relevant documents from the firm after several reminders.
82	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00002472AM 23	AGARWOOD CHIPS AND POWDER AGAR OIL	26500 KGs	15.02.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. EF No. 5-9 /2023-SU dated 23.02.2023 to furnish relevant documents. A deficiency has been raised stating that the firm needs to submit the documents. Reply is still awaited from the firm.

83	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002465AM 23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	25.538 MTs	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
84	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00002479AM 23	RED SANDERS (71 RS LOGS - 6.0026 MT)	6.002 MTs	17.02.2023	Deferred due to want of comments/ NoC from PCCF & HoFF, Andhra Pradesh .
85	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY00002492AM 23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	17.796 MTs	20.02.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
86	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00002622AM 23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	81.38 MTs	10.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
87	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002688AM 23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	18.211 MTs	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.

88	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002690AM 23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	8.689 MTs	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
89	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002691AM 23	PATTALAND(ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	6.552 MTs	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
90	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002692AM 23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	9.763 MTs	21.03.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
91	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00000174AM 24	SANDALWOOD OIL	1 KG	21.04.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
92	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000446AM 24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	98.502 MTs	15.05.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
93	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000448AM 24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK- ARTIFICIALLY PROPAGATED ORIGIN)	7.169 MTs	15.05.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

94	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	57.359 MTs	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
95	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00000593AM24	RED SANDERS HEARTWOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED ORIGIN	17.927 MTs	01.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
96	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00000602AM24	RED SANDERS HEART WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED ORIGIN	20.781 MTs	03.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
97	MRL ASSOCIATES INDIA	HQRXEXLAPPLY00000923AM24	Red Sanders Wood Logs obtained from exclusively sourced from cultivation origin obtained from private land (including Pattaland)	25.50 MTs	03.07.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.

Ministry of Environment Forest and Climate Change (Ozone Cell)

98	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM23	HEXAFLUOROISOPROPANOL	10687.500 kgs	19.04.2022	Rejected & closed due to non-furnishing of relevant documents from the firm after several reminders.
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99	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY00002412AM 23	A78D (2-(4-bromo-1-(5-(tert-butyl)-[1,1'-biphenyl]-2-yl)-1H-benzo[d]imidazol-2-yl)-4,6-bis(2-(methyl-d3) propan-2-yl)-1,1,1,3,3,3-d6]phenol)	5 KGs	04.02.2023	Deferred Comments / NOC received from M/o EF&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 21.03.2023. A deficiency letter seeking information from the firm regarding clarification whether the item fall under the category of ozone department. Also the application received is not completely filed. The documents are awaited from the firm.
100	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED	HQRXEXLAPPLY00002297AM 23	2,3-DICHLORO- 1,4- NAPHTHOQUINONE (DICHLONE)	5000 KGs	06.01.2023	Deferred due to want of reason for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. Further based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances(ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer. A deficiency letter seeking information from the firm seeking clarification for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. The information from the firm is awaited.
101	GUJARAT FLUOROCEMICALS LIMITED	HQRXEXLAPPLY00000635AM 24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses)	2800 MTs	14.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone cell)
Department of Atomic Energy						
102	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000190AM 24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	2400 MTs	27.04.2023	Deferred due to want of comments/NOC from DAE
103	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000634AM 24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	2000 MTs	14.06.2023	Deferred due to want of comments/NOC from DAE
104	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000646AM 24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	1000 MTs	17.06.2023	Deferred due to want of comments/NOC from DAE
105	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000647AM 24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	1000 MTs	17.06.2023	Deferred due to want of comments/NOC from DAE
106	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000655AM 24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	1000 MTs	17.06.2023	Deferred due to want of comments/NOC from DAE
107	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000933 AM24	Zirconium Silicate10.141	10.141 MTs	05.07.2023	Deferred due to want of comments/NOC from DAE

108	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000966AM24	MICRONIZED ZIRCONIUM SILICATE (1 Micron)	1000 MTs	12.07.2023	Deferred due to want of comments/NOC from DAE
109	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000968AM24	ZIRCOMAT 5 Micron 325 Mesh - Powder (Ceramic Opacifier)	950 MTs	12.07.2023	Deferred due to want of comments/NOC from DAE

Ministry of Mines

110	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002627AM23	Frangible Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	30000 MTs	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines
111	AADISH IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00002608AM23	SEA SAND, GR	15 KGs	09.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
112	MAHINDRA AND MAHINDRA LIMITED	HQRXEXLAPPLY00000071AM24	FINE SILICA SAND	6100 MTs	07.04.2023	Deferred due to want of comments/NOC from Ministry of Mines
113	CEMERG CONSULTANCY PRIVATE LIMITED	HQRXEXLAPPLY00000203AM24	Silica Sands: Processed (White)STANDARD SAND -(IS - 650 - 1991)	75 KGs	28.04.2023	Approved on the basis of the Comments / NOC vide OM -M.V-16/15/2023-Mines V dated 06.07.2023 received from MoM approving the exports of 75 KGs Silica Sands: Processed (White)STANDARD SAND -(IS - 650 - 1991) by M/s CEMERG CONSULTANCY PRIVATE LIMITED
114	SHREE MULTITRADE	HQRXEXLAPPLY00000215AM24	ORE AND COAL DUST	10000 MTs	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
115	SHASHI MINERALS	HQRXEXLAPPLY00002229AM23	Garnet abrasive non beach minerals	3000 MTs	20.12.2022	Closed. Comments / NOC from MoM vide OM dated 17.06.2023 received from MoM stating that the item is freely exportable and export is allowed only through STE-Indian Rare Earths Limited.
116	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00000970AM24	Chrome ore lumps, containing 47percent Cr2O3 and above	600 MTs	12.07.2023	Deferred due to want of comments/NOC from Ministry of Mines

DPIIT

117	K R IMPEX	HQRXEXLAPPLY00002207AM23	Hard White Shaving Shorted Office Paper Shavingn - Waste Paper	1000 MTs	16.12.2022	Deferred due to want of comments/NOC from DPIIT
118	VIPRA EXIM	HQRXEXLAPPLY00002314AM23	News Paper for Re use	25000 MTs	10.01.2023	Deferred due to want of comments/NOC from DPIIT
119	JANAR EXPORTS	HQRXEXLAPPLY00002353AM23	Over Issued Newspapers	200 MTs	17.01.2023	Deferred due to want of comments/NOC from DPIIT
120	VIPRA EXIM	HQRXEXLAPPLY00002429AM23	News Paper for Re use	100 MTs	08.02.2023	Deferred due to want of comments/NOC from DPIIT
121	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY00002477AM23	Used News Paper	100 MTs	16.02.2023	Deferred due to want of comments/NOC from DPIIT
122	SAFAA EXPORTS	HQRXEXLAPPLY00002523AM23	WASTE PAPER NEWS PAPEE	100 MTs	27.02.2023	Deferred due to want of comments/NOC from DPIIT
123	SHREE SHYAM TRADERS	HQRXEXLAPPLY00002540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	10000 MTs	05.03.2023	Deferred due to want of comments/NOC from DPIIT

124	POTHIGAI IMPEXP	HQRXEXLAPPLY00002643AM 23	WASTE NEWS PAPER	500 MTs	14.03.2023	Deferred due to want of comments/NOC from DPIIT
125	SANPAR EXPORTS	HQRXEXLAPPLY00000588AM 24	OLD NEWS PAPER	100000 KGs	31.05.2023	Deferred due to want of comments/NOC from DPIIT
126	NETIQUE INFOTECH PRIVATE LIMITED	HQRXEXLAPPLY00000626AM 24	WASTE PAPER-OVER ISSUED NEWS PAPER	1000 MTs	12.06.2023	Deferred due to want of comments/NOC from DPIIT
127	POTHIGAI IMPEXP	HQRXEXLAPPLY00000797AM 24	RECOVERED NEWSPAPER	20000 MTs	30.06.2023	Deferred due to want of comments/NOC from DPIIT
128	ATS GLOBAL SOLUTIONS	HQRXEXLAPPLY00000904AM 24	RECOVERED NEWSPAPER	2000 MTs	03.07.2023	Deferred due to want of comments/NOC from DPIIT

Ministry of Textiles

129	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM 23	a. Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B. Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	26 Pcs	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
130	CENTRAL SILK BOARD	HQRXEXLAPPLY00002434AM 23	Bivoltine hybrid silkworm eggs	36000 gms	09.02.2023	Deferred due to want of comments/NOC from Central Silk Board (Ministry of Textiles) & MEA respectively.
131	H K G N SILK	HQRXEXLAPPLY00000654AM 24	Silk-worm cocoons suitable for reeling-Assorted Mulberry Cocoon Mix Grade	111950.68 KGs	17.06.2023	Deferred due to want of comments/NOC from MoT

Ministry of Petroleum & Natural Gas

132	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00002471AM 23	Biodiesel and mixtures thereof, not containing or containing less than 70 percent by weight of petroleum oils or oils obtained from bituminous minerals.	3000 MTs	15.02.2023	Deferred due to want of information from the firm
133	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00002513AM 23	Mixture containing 90% Ethyl Alcohol+10% additives used for preparation of UNI-RIPE Fruit Ripening Concentrate	480 Litres	22.02.2023	Deferred due to want of comments/NOC from MoP&NG
134	DOSCH PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY00002615AM 23	ETHYL ALCOHOL 96%	200000 litres	10.03.2023	Deferred due to want of comments/NOC from MoP&NG

Miscellaneous Applications

135	S G P INDIA	HQRXELAPPLY00000122AM 23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	9000000 Kgs	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
136	VIRENDRA HARIBHAI PANSARA	HQRXELAPPLY00001920AM 23	Specification	100000 Nos	06.10.2022	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
137	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXELAPPLY00002108AM 23	Painted Storks (Mycteria leucocephala)/ Lesser Adjutant (Leptoptilos javanicus)	7 Nos	14.11.2022	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
138	ANP TRADE LLP	HQRXELAPPLY00002228AM 23	Potassium chloride	1000 MTs	20.12.2022	Deferred due to want of comments from Department Of Fertilizers.
139	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXELAPPLY00002304AM 23	Gharial (Gavialis gangeticus)	4 Nos.	09.01.2023	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
140	HU HU INTERNATIONAL	HQRXELAPPLY00002665AM 23	DOMESTIC SOLAR WATER HEATER 300L/ DOMESTIC SOLAR WATER HEATER 200L/ELECTRICAL WIRE	1 No. 1No. 9600 MTR	17.03.2023	Deferred. A deficiency letter has been issued to the firm asking to furnish certain documents & information which is awaited from the firm.
141	CAPLIN POINT LABORATORIES LIMITED	HQRXELAPPLY00000045AM 24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG/ EACH SUPPOSITORY CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES	656046 Nos.	04.04.2023	Deferred due to want of comments from Department Of Pharmaceuticals.
142	ASHA RAM AND SONS PRIVATE LIMITED	HQRXELAPPLY00000567AM 24	Sodium Caseinate	2000 KGs	27.05.2023	Approved on the basis of the Approved. Comments / NOC from Department of Food and Public Distribution are awaited received via e-mail dated 10.07.2023 approving the exports of 2000 KGs of Sodium Caseinate by M/s ASHA RAM AND SONS PRIVATE LIMITED

143	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY00000463AM 24	Nano nutrients for Plants and Fertilizer	655 KGs	16.05.2023	Deferred due to want of comments from Department Of Fertilizers.
144	K K TRADERS HUF	HQRXEXLAPPLY00000460AM 24	NEEM SEED FOR MEDICINAL USE	3000 KGs	16.05.2023	Deferred due to want of comments from Ministry of AAYUSH.
145	SEROS ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00000750AM 24	material is a C1 to C50 hydrocarbon liquid which contains approximately .9 to 2.8 wt% sulfur compounds	8 KGs	29.06.2023	Closed. According to Schedule II of Export Policy, the item is freely exportable and export is allowed only through STE-Indian Rare Earths Limited.

Note :

- (i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- (ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.
- (iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- (v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- (vi) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
